

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2011/12306/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Madhurjya Narayan,
Presiding Officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the 19th December, 2023.

Sub: **Restricted holiday and Casual leave.**

Ref:- Your letter No. IT.7/2023/244 Dated 13.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **two days restricted holiday on 21.12.2023 and 22.12.2023** and **four days casual leave on 20.12.2023, 26.12.2023, 27.12.2023 and 28.12.2023, alongwith station leave permission, from the morning of 23.12.2023 till the evening of 28.12.2023.** Further, the District & Sessions Judge, Kamrup (M), Guwahati, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2011/12307-12308/A, dated , 19-12-23

Copy to:

1. The District & Sessions Judge, Kamrup (M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

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